

**Safe drinking water in Fluorosis-affected areas of Andhra Pradesh**

1871. DR. D. VENKATESHWAR RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Andhra Pradesh Government had submitted a project report for providing safe drinking water to fluorosis-affected Kanigiri and Kondapi areas in Prakasam district under the Rajiv Gandhi National Drinking Water Mission;

(b) if so, whether the proposal is still pending with the Ministry;

(c) whether the former Prime Minister had also agreed to direct the Ministry to clear the same;

(d) whether Government have cleared the proposal; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT

(SHRI CHANDRADEO PRASAD VARMA):

(a) Yes, Sir.

(b) No, Sir.

(c) The letter from the State Government was forwarded by the Prime Minister's Office to the Ministry of Rural Areas and Employment asking for the Action Taken and status of the project;

(d) and (e) After technical scrutiny and discussion of the project, the State Government was requested to send the modified project which is still awaited.

**Committee to examine the working of SEBS**

1872. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have set up a Committee to examine the working of State Electricity Boards;

(b) whether the committee has since submitted its report; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) The National Development Council (NDC) constituted a Committee on Power in June, 1993 under the Chairmanship of Shri Sharad Pawar, the then Chief Minister, Maharashtra to examine, inter alia, measures to make the State Electricity Boards economically viable by recasting tariff, improving efficiency and considering de-linking of distribution from generation.

(b) and (c) The report of the National Development Council (NDC) Committee on Power has been submitted and it is yet to be discussed in the National Development Council.

**Funds for Development of Agricultural Sector**

1873. SHRI IQBAL SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any steps are being taken by Government to allocate more funds for development of agricultural sector in the country, particularly in Punjab;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the effective measures being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) to (c) The share of Agriculture Sector in the total investment has increased from 11.23% in the Seventh Plan to 18.65% during the Eighth Plan. For the development of Agricultural and allied Sectors in the country and particularly in Punjab

following allocations have been made under the State Plan:

(Rs. in Lakh)		
Eighth Plan	All India	Punjab
	14,90,608.00	57,160.00
1992-93	2,83,100.68 (Budgeted)	9,645.00 9,335.00)
1993-94	2,96,238.36	8,264.00
1994-95	3,20,847.48	8,955.00
1995-96	3,64,873.91	10,789.00

(d) Agriculture development has been accorded high priority in the planning process. The State Government besides their State Plan provisions, are also being supported under various Central schemes for development of Agriculture and Allied Sectors. During the Eight Five Year Plan greater importance has been given to horticulture, fisheries, rainfed farming, creation of infrastructure for minor irrigation, post-harvest management, etc.

#### **Production, Consumption and Import of Petroleum**

1874. SHRI THENNALA BALA KRISHNA PILLAI: Will the PRIME MINISTER be pleased to state:

(a) the total production and consumption of petroleum in the country during the last; and

(b) the total import of the petroleum and the total cost thereof during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b)

#### *Production Consumption and Imports of Petroleum During the Year 1995-96*

Item	Unit	Provisional	
		Crude Oil	Petroleum Products
1. Production	(Mn. Tonnes)	34.56	55.07
2. Consumption	(Mn. Tonnes)	58.58	72.54
3. Imports	(Mn. Tonnes)	27.34	20.34
Quantity Value	(Rs. Crores)	11517	12578

#### **High-sea fishing agreement**

1875. DR. B.B. DUTTA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether India have signed a high-sea fishing agreement to protect the world's fishing grounds from trading mal-practices;

(b) if so, the details thereof; and

(c) the steps taken so far to implement this agreement?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (c) India has participated in the United Nations Conference on Straddling Fish Stocks and Highly Migratory Fish Stocks. The Sixth Session of the Conference adopted in agreement for implementation of the provisions of UNCLOS relating to conservation and management of Straddling Fish Stocks and Highly Migratory Fish Stocks. However, this agreement has not been signed and ratified by India as yet.

#### **Handing over the Control of DDA to the Government of Delhi**

1876. SHRI O.P. KOHLI: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news report appearing in Indian Express dated the 6th July, 1996, under the caption "DDA performance sags to all time low";